

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

Company Petition No. 13/(MAH)/2012  
CA No. :

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

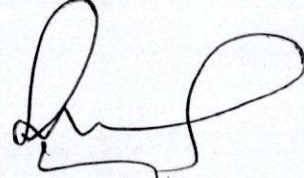
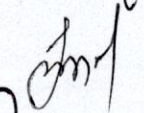

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2016

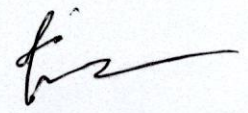
NAME OF THE PARTIES: Shri. Rejinder K Malhotra  
V/s.  
M/s. Vidyut Metallics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of  
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	Subhash Chander	Ex-Director	
2.	Parash Vya	Ex-Director	
3	Rakesh Malhotra		 C.A for Rakesh Malhotra

4. Mr. Rohaan Cama, Adv. for Applicant  
Mr. Prakash Parekh, Adv.  
V/s. M/s Federal & Reshmiroil



5. Mr. Ankit Lohia Adv. for R-8  
Mr. Vishal Thakur.  
i/b Argus Partners.





**Common Order**

**CP No. 11 TO 14/397-398/CLB/MB/MAH/2012**

At request of the parties, Respondent is hereby directed to file reply within 15 days hereof and rejoinder if any 15 days thereof.

List this matter for hearing on 8.2.2017.

sd/-

**B.S.V. PRAKASH KUMAR**  
**Member (Judicial)**

sd/-

**V. NALLASENAPATHY**  
**Member (Technical)**